

आयकर अपीलीय अधिकरण
कोलकाता 'बी' पीठ, कोलकाता में
**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'B' BENCH, KOLKATA**

श्री राजेश कुमार, लेखा सदस्य
एवं
श्री अनिकेश बनर्जी, न्यायिक सदस्य
के समक्ष

Before
**SRI RAJESH KUMAR, ACCOUNTANT MEMBER
&
SRI ANIKESH BANERJEE, JUDICIAL MEMBER**

I.T.A. No.: 9/KOL/2024
Assessment Year: 2015-16

**Shri Kalyan Das Gupta.....Appellant
[PAN: APAPD 7743 N]**

Vs.

ITO, Ward-45(3), Kolkata.....Respondent

CORRIGENDUM

Per Rajesh Kumar, Accountant Member:

This Tribunal disposed off the above mentioned appeal on 11.03.2024. We find that some inadvertent error has crept into the order of the Tribunal regarding PAN Number of the Assessee. We rectify the same as under:

The Title of the Order should be read as follows:

**Shri Kalyan Das Gupta.....Appellant
[PAN: APAPD 7743 N]**

Kolkata, the 22nd July, 2024.

Sd/-

[Sanjay Garg]
Judicial Member

Dated: 22.07.2024

Bidhan (P.S.)

Sd/-

[Rajesh Kumar]
Accountant Member

Copy of the order forwarded to:

1. **Shri Kalyan Das Gupta, 127, Santoshpur Avenue, Santoshpur-700 075**
2. **ITO, Ward-5(3), Kolkata.**
3. CIT(A)-NFAC, Delhi.
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

//True copy //

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata